

(b) About 3,11,500 cwts. of shellac (including buttonlac) were exported during the year 1957.

(c) The more important measures taken to increase the exports of shellac and other kinds of lac are:

(1) The establishment of an export promotion council who are taking steps to survey foreign markets for Indian lac, find new uses for lac, stabilisation of prices, laying down quality standards, participating in international fairs and exhibitions, etc.

(2) In order to secure stabilisation in lac prices, exports of lac have been brought under a system of licensing under which only those exporters who register themselves with the Indian Lac Exporters' Association and abide by its code of conduct are issued with licences;

(3) The State Trading Corporation has been taking steps to procure orders from and to supply lac to the U.S.S.R., the People's Republic of China, and the East European countries;

(4) Further steps to be taken in this regard are under examination on the basis of the recommendations of a Lac Working Group appointed by Government.

#### Metric System of Weights and Measures

327. **Shri Kadiyan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Kerala State Government have asked for financial aid from the Centre for the introduction of Metric System of Weights and Measures in that State;

(b) if so, the nature and extent of aid sought for; and

(c) whether any amount has since been sanctioned?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):**  
(a) Yes, Sir.

(b) A grant to meet the entire non-recurring expenditure, and half the initial recurring expenditure.

(c) The Government of India will sanction grants to cover half the State's non-recurring expenditure, and loans for the remaining half. Sanction will issue as soon as estimates are received from the State Government.

#### Hindustan Machine Tools (Private) Ltd.

328. { **Shri Vajpayee:**  
**Dr. Ram Subhag Singh:**  
**Shri S. M. Banerjee:**  
**Shri Supakar:**  
**Shri Nath Pai:**  
**Sardar Iqbal Singh:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a joint Management Council has been set up in the Hindustan Machine Tools (Private) Ltd., Bangalore;

(b) if so, its composition and the nature of labour representation thereon;

(c) whether Government intend to introduce the system in any other public undertakings as well; and

(d) if so, the names thereof?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):**

(a) Yes, Sir.

(b) The joint Management Council of Hindustan Machine Tools (Private) Ltd., Bangalore, consists of five representatives of the employees nominated by the Hindustan Machine Tools Limited's Employees' Association and five representatives of the management.

(c) and (d). The matter is under consideration.

#### Export of Manganese Ore

329. **Shri V. C. Shukla:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have received a representation from the Mineral Industry Association, Nagpur, pressing for the abolition of the export duty on high grade manganese ore; and

(b) if so, what action has been taken in the matter?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):**  
(a) Yes, Sir.

(b) The matter is under consideration.

#### **Educated Unemployed**

**330. Shri Daljit Singh:** Will the Minister of Labour and Employment be pleased to state the number of educated unemployed registered with the Employment Exchanges in Punjab State as on 30th June, 1958?

**The Deputy Minister of Labour (Shri Abid Ali):** 16,961.

#### **Training in Handicrafts in Mysore**

**331. Shri Shivananjappa:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have approved any schemes for training in handicrafts in Mysore State;

(b) if so, where these schemes will be implemented; and

(c) the nature of the schemes?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):**  
(a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [See Appendix I, annexure No. 127].

#### **International Atomic Energy Agency**

**332. Sardar Iqbal Singh:** Will the Prime Minister be pleased to state:

(a) whether the International Atomic Energy Agency is preparing a Manual of Safe Practice for isotope users; and

(b) if so, the main feature of this Manual?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Yes.

(b) The Manual will contain advice on safety and medical supervision, monitoring and protection, decontamination, waste collection and disposal, storage and transportation within an institution, handling of sealed sources and work with unsealed sources.

#### **Sericulture in Punjab**

**333. Sardar Iqbal Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount sanctioned to the Punjab Government for the development of sericulture during 1958-59; and

(b) the amount asked for by the State Government during the same period?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):**

(a) The allotment of Central assistance for 1958-59 is Rs. 2,00,000/- (Rs. 1,75,000 as grant and Rs. 25,000 as loan) for the development of the sericulture industry in Punjab. So far, a grant of Rs. 96,365/- has been sanctioned for the implementation of six schemes.

(b) Rs. 6,45,402/-.

#### **Cooperative Movement in India**

**334. { Sardar Iqbal Singh:  
Shri Sanganna:**

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 2071 on the 7th May, 1958 and state:

(a) the main recommendations of the report on the Co-operative Movement in India submitted by the Colombo Plan Consultant to the Planning Commission; and

(b) whether these have since been examined?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) A summary of the main recommendations is laid on the Table of the House. [See Appendix I, annexure No. 128.]